

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 1395 / (MAH) / 2017
CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.
V/s.
fem Constructions (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	<u>Sanj Kulkarni</u>	<u>Adv for Respondent</u>	
	<u>Rahul Kedar i/b Pragati Doshi</u>	<u>Adv for Applicant/Operational Creditors</u>	

ORDER

CP No.1395 / I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Respondent present.

At request of the parties, list this matter on 20.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)